

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT) (Insolvency) No. 1484 of 2019

IN THE MATTER OF:

Punjab National Bank

...Appellant

Vs

State Bank of India & Anr.

....Respondents

Present:

For Appellant: Ms. Swathi. V and Mr. Hashmat Nabi, Advocates

**For Respondents: Mr. Abhishek Anand and Ms. Honey Satpal,
Advocates for Respondent No. 2.**

ORDER

24.02.2020 Advocate Ms. Swathi. V appearing for the Appellant wants to file Rejoinder. Last opportunity is given. Rejoinder may be filed by 28.02.2020.

List the Appeal 'For Admission (After Notice)' on **3rd March, 2020**.

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)

Akc/Mn